## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

Sr. No. 1

(through video conference)

EMG-WP(C) No. 11/2020 EMG-CM No. 20/2020

Dr. Sovia Anand

.....Appellant/Petitioner(s)

Through: - Mr. Pawan Dev Singh, Advocate (on voice call from residence in Jammu)

V/s

B. O. P. E. E. and another

....Respondent(s)

Through: Mr. F. A. Natnoo, AAG (on video call from residence in Jammu)

EMG-WP No. 20-A/2020 EMG-CM No. 06-A/2020

Dr. Showkat Ahmed Bhat

.....Appellant/Petitioner(s)

Through: - Mr. M. A. Bhat, Advocate
(on voice call from High Court
Wing, Srinagar)

V/s

Union Territory of J&K and others

....Respondent(s)

Through: Mr. Shah Amir, AAG (on voice call from High Court Wing, Srinagar)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE
(On Video Conference from High Court at Jammu)

ORDER 20.05.2020

Heard.

Reserved.

(RAJNESH OSWAL) JUDGE

Jammu 20.05.2020 Rakesh